

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00171/2020

DATED THIS THE 19TH DAY OF FEBRUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Yogeesha N.P.

Age: 30 years,

S/o Puttaswamy,

Working as GDS M.D.

Bangalore GPO 560 001,

Residing at:

No. 8, 13th D Cross,

Kempegowda Nagar,

Magadi Main Road,

Bangalore 560 091

....Applicant

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India,
Reptd by Secretary,
Department of Post,
Dak Bhavan, New Delhi 110 001

2. Chief Post Master General,
Karnataka Circle,
Bangalore 560 001

3. Chief Post Master,
Bangalore GPO,
Bangalore 560 001

.....Respondents

(By Advocate Shri H.R. Sreedhara)

O R D E R (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

Shri P. Kamalesan, learned counsel for the applicant, has stated that the applicant wishes to withdraw the present Original Application.

2. In view of the above statement made by Shri P. Kamalesan, the Original Application is dismissed as withdrawn.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ksk/